Title: Need to open more post offices in Ponnani and entire district of Malappuram in Kerala-Laid.

SHRI G.M. BANATWALLA (PONNANI): The need for adequate number of post offices and sub-post offices and adequate postal facility in my Parliamentary constituency Ponnani in Kerala and the entire district of Malappuram deserves special attention of the department and the Government. This need is reinforced by the hilly terrain, heavy rains and great pressure on postal facilities as large number of people work outside Kerala and even outside the country for their livelihood. Considering these and other special factors obtaining in the district, it is absolutely essential that required relaxation be made in the general norms for provision of post offices and postal facilities. Requests are often turned down by postal authority pointing to the general norms. Humanitarian consideration demands that in view of the special features of the area, there should be relaxation of norms. Fresh surveys should be conducted and adequate number of post offices, sub-post offices should be opened in these areas.

...(Interruptions)

MR. CHAIRMAN: Do you want to transact business or the House to be adjourned? The House is convened to transact business. The House is not convened to adjourn. What do you say?

...(Interruptions)

श्री रामजीलाल सुमन : सभापति महोदय, हमारे कार्यस्थगन प्रस्ताव का क्या हुआ, हमने नोटिस दिया हुआ है। आप उसके बारे में बतायें।… (व्यवधान)

MR. CHAIRMAN: The House is convened to transact business. What do you say?

...(Interruptions)

MR. CHAIRMAN: The House stands adjourned to meet again at 11 a.m. on 8th April. 2003.

17.06 hrs.

The Lok Sabha then adjourned till Eleven of the Clock on Tuesday, April 8, 2003/Chaitra 18, 1925 (Saka).
